

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL):

(a) There are no such proposal at present.

(b) Does not arise.

(c) Airports are developed subject to the availability of funds and the adequacy of traffic.

**Setting up of working group by all India Council for Technical Education**

17. SHRI YALLA SESI BHUSANA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the working group set up by the All India Council for Technical Education to examine the issue of the introduction of Hindi and other regional languages for the Joint Entrance Examination conducted by the Indian Institutes of Technology every year has given its recommendations; and

(b) if so, whether it agreed for conducting Joint Entrance Examination in Hindi, as well as in the regional languages?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAH): (a and (b) Yes, Sir.

**Losses of Hindustan Shipyard Limited**

18. SHRI YALLA SESI BHUSHANA RAO: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that the Ship-building industry is passing through a prolonged and deep recession;

(b) whether it is also a fact that the Hindustan Shipyard Ltd. incurred losses a tune of Rs. 110 crores during the eighties;

(c) whether Government's unrealistic pricing formula since 1981 has been an important factor behind Hindustan Shipyard Limited's financial troubles;

(d) whether Government have made any efforts to persuade Indian Shipowners to get their vessels repaired at H.S.L. and other Indian Yards, which helps the saving of foreign exchange; and

(e) if so, what has been the result of such persuasive measures?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) During the eight financial years of the eighties Hindustan Shipyard Limited Visakhapatnam has accumulated loss of Rs. 147.88 crores upto 31.3.1988.

(c) The Pricing Formula is one of the factors contributing to the loss in the context of the prevailing cost of construction of ships in the yard.

(d) Yes, Sir.

(e) The efforts made by the Government have resulted in full utilisation of the indigenous shiprepair capacity available with the Indian Shipyards.

**Loss incurred due to derailment of goods train at Korukonda of S.E. Railway**

19. SHRI YALLA SESI BHUSHANA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) what is the loss incurred by the Railways because of the derailment of goods train at Korukonda of South Eastern railway on the Visakhapatnam Vizianagaram section in July, 1988;

(b) what is the loss incurred by the Railways because of the derailment of

goods train between Kuneru and Gumada of South Eastern Railway during September, 1988 on the Rayagada-Vizianagaram section;

(c) what are the reasons of the derailment of the goods trains at these two places; and

(d) what steps Government propose to take to prevent such derailments in future?

**THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA):** (a) and (b) The cost of damage to railway property on account of these accidents has been estimated at Rs. 15.5 and 10.25 lakhs respectively.

(c) Both the accidents occurred due to railway staff.

(d) Some of the important steps being taken to prevent such derailments are:—

(i) Increased pace of rehabilitation of worn-out assets viz. track and rolling stock.

(ii) Special attention to identified accident-prone sections.

(iii) Induction of modern technology to detect rail fractures.

(iv) Modernisation of workshops.

(v) Greater stress on ultrasonic testing of axles to detect latent flaws.

(vi) Greater emphasis being laid on improved training of railway staff in the Zonal Training Schools.

**Transfer request of couples in Kendriya Vidyalaya Sangathan**

**20. SHRI ASHOK NATH VERMA:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have received any representations from Members of

Parliament and associations unveiling the Kendriya Vidyalaya Sangathan's recent decision to consider transfer request of its couples only;

(b) if so, what are the details of the authors and grounds therefor;

(c) whether the Sangathan has now corrected/modified the said decision; and

(d) if so, what are the details thereof and if not, what are the reasons therefor?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAH):** (a) to (d) Yes, Sir Shri Mubiram Saikia, Member of Parliament and the All India Kendriya Vidyalaya Teachers Association have, inter-alia, suggested that no distinction be made between teachers whose spouses are working in Kendriya Vidyalayas or other departments/organisations in respect of cut off date for considering requests for transfers. This is already being done.

**Promotions of Departmental candidates in Kendriya Vidyalaya Sangathan**

**21. SHRI ASHOK NATH VERMA:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Kendriya Vidyalaya Sangathan has convened any meetings of Departmental Promotion Committee to consider promotions of departmental candidates to the posts of Deputy Commissioners during 1985-86, 1986-87 and 1987-88; and

(b) if so, what are the details thereof and the details of candidates selected for promotion?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAH):** (a) and (b) The information is as under: